CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 334/1997 in O.A. NO. 50/1997

New Delhi this the 24th day of November, 1997.

HON BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Dharam Pal S/O Late Mohar Singh, R/O C-1131 Tigri, New Delhi-110062.

... Applicant

(By Shri R. M. Bagai, Advocate)

-Versus-

Shri Virendra Singh, Collector of Customs, New Customs House, I.G.I. Airport, New Delhi.

... Respondent

ORAL)

Shri Justice K. M. Agarwal -

The learned counsel for the applicant wants to withdraw the application for contempt at this stage. Prayer allowed. The contempt petition is dismissed as withdrawn.

> (K. M. Agarwal) Chairman

(R. K. Ahooja) Member (A)

/as/